

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 62 (Mis.) /
II-15-3/2017

Bilaspur, dated 28 August, 2018

Shri D.P. Singh, Joint Registrar (M) of this Registry is nominated as **Liaison Officer** of this High Court to discharge the duties of Liaison Officer as mentioned in the memo No. F 13-03/2016 dated 26.12.2016 issued by General Administration Department, Government of Chhattisgarh, in addition to his own work.

By order of Hon'ble the Chief Justice

Sd/-

(Neelam Chand Sankhla)

Registrar General

Endt. No. 8145 /
II-15-3/2017

Bilaspur, dated 28 August, 2018

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
16. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I. & E.), High Court of Chhattisgarh, Bilaspur,
19. Director (CSJA), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Establishment), High Court of Chhattisgarh, Bilaspur,
21. Additional Registrar (J/A/Classi.), High Court of Chhattisgarh, Bilaspur,
22. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
23. **Shri D.P. Singh, Joint Registrar (M)**, High Court of Chhattisgarh, Bilaspur – along with copy of memo no F 13-03/2016 dated 26.12.2016 issued by GAD, Govt. of C.G.,
24. Joint Registrar (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
25. Budget Officer, High Court of Chhattisgarh, Bilaspur,
26. All Additional Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur,
27. All Deputy Registrar/Assistant Registrar/S.O./P.S./Assistant Editor (ILR)/ Librarian/ Court Manager, High Court of Chhattisgarh, Bilaspur,
28. Assistant (Estt.), High Court of Chhattisgarh, Bilaspur – with a direction to provide the relevant information to the Liaison Officer, as and when required or called for,

for information/necessary action.


28.8.2018
(Neelam Chand Sankhla)

Registrar General